

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 28.02.2001

CP No.17/2001 (MA No. 441/2000 in OA No.420/1999)

1. All India Telecom Employees Union (Group-III) through its District Secretary Shri K.L.Sharma, Jaipur District Telecom Branch, Divisional Office, 14-B, Sen Colony, Power House Road, Jaipur.
2. Shri Bimal Kishore s/o Shri Gopal Lal, at present working as Chief Telephone Supervisor in the pay scale of Rs. 6500-10500 in the office of S.D.F., Trunks, Jaipur, resident of 12-G, Gopal Kunj, Hathi Babu Marg, Bani Park, Jaipur.

.. Petitioners

Versus

1. Shri Arun Kumar, Principal General Manager, Telecom District, Jaipur Telecom District, Jaipur.

.. Respondent

Mr. P.V.Calla, counsel for the petitioners

CORAM:

Hon'ble Mr.S.K.Agarwal, Judicial Member

Hon'ble Mr. N.P.Nawani, Administrative Member

Order

Per Hon'ble Mr. S.K.Agarwal, Judicial Member

Heard the learned counsel for the petitioners.

2. This Contempt Petition has been filed for initiating contempt proceedings against the opposite party under Section 17 of the Administrative Tribunals Act. The order against which this Contempt Petition is filed is dated 18.12.2000. We have perused the order passed on 18.12.2000 by this Tribunal in MA No. 411/2000 in OA No. 420/99.

3. As no directions were given in the order dated 18.12.2000,

therefore, no case of contempt is made out against the opposite party. The Contempt Petition is dismissed having no merits at this stage.


(N.P.NAWANI)

Adm. Member


(S.K.AGARWAL)

Judl. Member